NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 186/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: M/s. CTR Manufacturing Industries Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
13.	Adu Ashish Kamath 1/6 Dhru & Co	for Applicant	Veni

ORDER C.P. No. 186/66/NCLT/MB/MAH/2017

- 1. Ld. Representative of the Petitioner is present.
- Minutes on record. Returnable on 21st February, 2018. Minutes approved.
- 3. Adjourned to **21st February**, **2018**.

. Sd/-

Bhaskara' Pantula Mohan Member (Judicial)

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.11.2017